Annexure-3

Pannageshwar Sugar Mills Limited May 12, 2023 July 28, 2023

Name of Corporate Debtor: Date of commencement of CIRP: List of creditors as on:

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

I														(In INR)
	Name	Details of claim		Details of Claim Admiteed					Amount	Amount Amount	Amount of			
Sr. no.		Date of Receipt of Claim	Amount claimed	Amount Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	Voting Share (%) in CoC	of Contige nt Claim	ontige Mutual	claim not admited	Amount under verification	Remark sif Any
1	Bank of Baroda	25-05-2023	5,79,04,781.78	5,73,94,781.78	Secured	5,73,94,781.78	5,73,94,781.78	No	12.60%	-	-	5,10,000.00	-	- 1
	Dombivali Nagari Sahakari Bank Limited	25-05-2023	14,17,02,877.08	14,17,02,877.08	Secured	14,17,02,877.08	14,17,02,877.08	No	31.11%	-	-	-	1	-
	CFM Asset Reconstruction Private Limited	25-05-2023	5,72,29,937.33	5,71,41,639.33	Secured	5,71,41,639.33	-	No	12.54%	-	-	88,298	-	-
4	Bank of India	25-05-2023	16,25,81,580.00	16,25,81,580.00	Secured	16,25,81,580.00	16,25,81,580.00	No	35.69%	-	-	-	-	-
	Omkara Asset Reconstruction Private Limited	24-05-2023	3,44,55,388.00	3,44,55,388.00	Secured	1,07,05,342.00	1,07,05,342.00	No	7.56%	-	-	-	ı	-
	Total		45,38,74,564.19	45,32,76,266.19		42,95,26,220.19	37,23,84,580.86		99.50%			5,98,298.00	-	
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